THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/85/2016/2313

Dated, Shillong 28th June 2016

ADVERTISEMENT

Applications for Contractual engagement of **4 (four)** persons as Law Clerks for a period of 1 Year under terms and conditions mentioned in Scheme for engaging Law Clerks-cum-Legal Research Assistants in the High Court of Meghalaya, which is available on the website http://meghalayahighcourt.nic.in, are invited from eligible candidates having essential qualifications. Maximum age of the candidate as on 1st January of 2016 must not be more than 33 years. The application (duly filled up and complete in every manner), must reach the office of Registrar General, High Court of Meghalaya, Shillong on or before 22.07.2016 during office hours. Form of Application is available on and can be downloaded from the website http://meghalayahighcourt.nic.in

REGISTRAR GENERAL

Memo No. HCM.II/85/2016/2313-A Copy to: -

Dated, Shillong 28th June 2016

- 1. The Joint Registrar-cum- Secretary to the Hon'ble Chief Justice High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr., Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. The Director, Information and Public Relations Meghalaya, Shillong with a request to get the above advertisement published in one national level newspaper and one newspaper having circulation in Meghalaya.
- 5. The concerned Universities/Colleges/Institutions
- 6. Notice Board.
- 7. Office file.

REGISTRAR GENERAL

SCHEDULE – II HIGH COURT OF MEGHALAYA

Affix passport sized coloured photograph duly signed and attested

Adv. No	/LCLRA/	/		
1) Name of	Post: Law Cle	rk-cum-Legal Resea	rch Assistant	
2) Name:				
3) Mother's	Name:			
4) Father's 1	Name:			
5) Date of B	irth:			
6) Present A	ddress:			
7) Permaner	nt Address:			
8) Whether	SC/ST/OBC?	If so, a certificate to	that effect to be	enclosed.
9) Educatio	nal Qualificat	ions with the year	of passing, divi	ision or class
secured in o	lifferent exam	ination from H.S.L.	.C./H.S.S.L.C. or	nwards (Copy
of the relev	ant LL.B. certi	ificate or degree sho	uld be furnished).
10) Whethe	r enrolled as	advocate or engage	d/appointed elsev	where? If so,
furnish the p	articulars.			
11) Whether	r any Civil or	Criminal proceeding	g is pending by or	r against you?
If so, furnish	n the details of	the case.		
12) Do you	have knowledg	ge of Computer Ope	erations? (Yes/No)
operation	from a rec	lergone any certifica ognized Institute?	If so, pleas	_
		Bank Demand Draft/		/Postal Order
Number		Amount:	Date	
Name	of	Bank/	Post	Office:
				-

Date:_____

(Signature of Applicant)

Notes

- 1. The candidate should affix a latest taken coloured photograph in passport size with his/her own signatures thereon and duly attested by some Gazetted Officer at the place provided in the application.
- 2. The envelope containing application should be marked "APPLICATION FOR THE POST OF LAW CLERK-CUM-LEGAL RESEARCH ASSISTANT".
- 3. One envelope shall contain only one application form. If an envelope contains more than one application form, all such applications shall stand rejected.
- 4. The candidate must attach with the application form, certified copies of the certificates in support of his/her age and educational qualifications, extra curricular activities and computer knowledge.
- 5. An application may be sent either by Speed Post, Registered Post A.D. Post, or through Courier; it can also be deposited in the office of the Registrar General of the High Court of Meghalaya during office hours.
- 6. The defective application, which is not complete in any respect, will be rejected out-right.
- 7. Any application received after the last date will not be entertained and the High Court will not be responsible for any postal delay.
- 8. The candidate is required to furnish a checklist along with application form mentioning therein details about the certificates and the testimonials enclosed with the form.
- 9. Information regarding format of application and other information available on the website of the High Court of Meghalaya at http://meghalayahighcourt.nic.in must be read carefully before filling up the application.